

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/1678/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
Member, MACT,
Barpeta.

Sub:- **Restricted Holiday.** Dated Guwahati, the 22nd March, 2021

Ref:- Your Letter No.MACT(B)/ 148, dated 20.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 22.03.2021, along with station leave permission from the evening of 20.03.2021 till the morning of 23.03.2021, has been granted.

Yours faithfully,

Sdt.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/1679/A, dated 22.3.2021

Copy to:

✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda